

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No.121

Dated : 09/05/2020.

As reported through WhatsApp by Sri Abhiram Barman, Ld. Fast Track Court of Chandernagore Sub-division, who is in charge of the station at present, the situation at Chandernagore Sub-division is intensifying as of spreading of Covid-19 in the areas adjacent to the Courthouse and the members of Chandernagore Bar Association expressed their unwillingness to attend the scheduled dates for the present. The previous schedule dates as of roster dated 04/05/2020 of this Sub-division was also to be postponed for the same reason taking into consideration of the representation of the Court Employees Association.

Therefore, considering the overall situation and as an abandoned precaution the schedule of sitting of Special Benches on 12th and 14th of May, 2020 and the entire roster is hereby postponed until further order.

Inform all concerned accordingly.

Sd/-

District Judge, Hooghly